

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2836
ANSWERED ON:11.12.2012
CONTRACT KILLINGS
Singh Shri Sushil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of contract killings are on the rise in the NCT of Delhi;
- (b) if so, the number of contract killers and gangs nabbed by the Delhi Police during each of the last three years and the current year;
- (c) whether the Delhi Police has identified the source of supply of arms and ammunition to contract killers and gangs;
- (d) if so, the number of units manufacturing arms and ammunition illegally in Delhi and NCR that were crack down by the Delhi Police; and
- (e) the measures taken to check contract killings in the NCT of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The numbers of contract killing cases, number of contract killers and gangs nabbed by the Delhi Police during each of the last three years and the current year, are as under:

Year	Number of contract killings	Number of contract killers/gangs nabbed
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2009	Nil	Nil
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2010	Nil	Nil
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2011	2	4 persons
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2012 (upto 2 15.11.12)	2	7 persons
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(c) & (d): The exact source of supply of weapons used in the killings could not be ascertained. Three cases have been registered by Delhi Police against illegal arms manufacturers during the years 2009, 2010, 2011 & 2012 (upto 15.11.2012).

(e): Preventive measures are being taken such as deploying sources, collection of intelligence, surveillance on the movements of criminals involved in sale / manufacturing of illegal arms, special / surprise checking of vehicles, deployments of pickets at vulnerable areas, intensified foot / vehicular patrolling.